COUNCIL OF STATES

Monday, ith May 1953

The Council met at a quarter past eight of the clock in the morning, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

CHARITABLE AND RELIGIOUS ENDOW-MENTS

*577. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) the number of (i) charitable and (ii) religious endowments received by the Ministry pertaining to subjects dealt with by them from 15th August 1947 up to date;

(b) the amounts of these endowments; and

(c) the purposes for which these endowments are used?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASE-KHAR): (a)(i), (b) and (c). A statement is laid on the Table of the House. [See Appendix IV, Annexure No. 178.]

(a) (ii) No religious endowments were received.

SHRI M. VALIULLA: Endowment No. 1 in the List. May I know what amount the Government of India

MR. CHAIRMAN: Mr. Valiulla, you need not be so low today. You can speak loudly.

SHRI M. VALIULLA: It is said in the statement against item No. 1 that the Government of India has also contributed to the cost. May I know how much they have contributed?

SHRIMATI M. CHANDRASEKHAR: Over and above the Rs. 1.25 lakhs, the construction of the building needed some more money and that was what was contributed by the Government of India.

37 C.S.D.

SHRI M. VALIULLA: What was the amount of the construction?

to Questions

SHRIMATI M. CHANDRASEKHAR: I want notice for that.

SHRI M. VALIULLA: It is said that a gift was made by Lala Ram Sarup Khanna. When was it made?

SHRIMATI M. CHANDRASEKHAR: It was after 1947. I do not know the precise date.

SHRI M. VALIULLA: The question refers only to endowments after 1947. Therefore may I know the date?

SHRIMATI M. CHANDRASEKHAR: I require notice.

SHRI M. VALIULLA: In regard to item 2 in the List, it is said that there was a gift of buildings, etc. and a cash donation of Rs. 25,000. What was the cost of the buildings?

SHRIMATI M. CHANDRASEKHAR: There was no need for estimating the cost of the buildings, because the hospital itself is located there.

SHRI M. VALIULLA: Would it be a Rs. 100 building or Rs. 1,000 building?

SHRIMATI M. CHANDRASEKHAR: It is for housing a hospital and so it cannot be Rs. 100 worth building. It must cost much more than that.

DR. P. C. MITRA: Is there any Fund known as the Lady Dufferin Fund?

SHRIMATI M. CHANDRASEKHAR: not that I know of.

DR. P. C. MITRA: Is there a Fund known as the Motilal Sheth's Fund?

SHRIMATI M. CHANDRASEKHAR: If the hon. Member will put a separate question. I will be able to answer him.

DRY FARMING

*578. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether there is any expert at present to advise Government on Dry Farming methods;

(b) what are the various steps that have already been taken during the last five years to make arid regions immune from famines through drought; and

(c) what steps Government propose to take in the above direction in the year 1953?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) The Agricultural Commissioner to Government of India is the general adviser on all agricultural matters including dry farming. There is no expert at the centre exclusively to advise on dry farming.

(b)A statement is laid on the Table of the House. *[See* Appendix IV, Annexure No. 179.]

(c) Another statement is laid on the Table of the House. *[See* Appendix IV, Annexure No. 180.]

SHRI M. VALIULLA: Is it not a fact that there are famine conditions in Rayalaseema and some other parts of Madras and Mysore States?

SHRI M. V. KRISHNAPPA: Yes. Rayalaseema has been a chronically famineaffected area, and the Madras Government is one of the major State Governments which have taken up this contour bunding to conserve the soil and to preserve the moisture and thus to prevent famines.

SHRI M. VALIULLA: From the statement it is seen that help is given to some States and not to others. Why?

SHRI M. V. KRISHNAPPA: The scarcity areas are always contiguous. If the Mysore Government had put up proposals under the G.M.F., the Government of India would have given sanction, but, as it is, Mysore is not included.

SHRI M. VALIULLA: Is there any Advisory Board to advise as to what

areas funds should be allotted in this connection?

SHRI M. V. KRISHNAPPA: We intend to start a Soil Conservation Board exclusively for these dry-farming areas.

SHRI RAJAGOPAL NAIDU: Is not contour bunding confined to places chronically famine-stricken in Madras State?

SHRI M. V. KRISHNAPPA: Where there is dry farming, contour bunding is encouraged, not in places where scarcity exists. Scarcity exists only in certain areas which are often affected by the failure of the rains. Where there are scarcity or famine conditions, this contour bunding is very popular. It is being encouraged in all States.

DAMAGE TO RAILWAY PROPERTY DUE TO CYCLONES

*579. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

(a) the extent of damage done to railway property in the Tamil districts due to recent cyclones; and

(b) whether the property damaged has been repaired or replaced?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. Alagesan): (a) Rs. 7,76,750.

(b) Information is laid on the Table of the House.

STATEMENT

Whether Property damaged by recent cyclone has been repaired or replaced.

(b) *Damage due to Cyclone*

(i) Signalling and Tele-communication appliances.—Temporary restoration was completed as an immediate measure. About 84 per cent, of the damages have been permanently restored and the remaining permanent restoration work is in progress.